

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 605  
IB-3266/ND/2019**

**IN THE MATTER OF:**

**Mr. Nehit Banthia**

**...PETITIONER**

**Vs.**

**M/s. Fiitjee Ltd.**

**...RESPONDENT**

**Section**

**U/s 9 of IB Code, 2016**

**Order delivered on 20.01.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Operational Creditor :**

**For the Respondent/Corporate Debtor :Mr. Mansumyer Singh and Ms.  
Manisha Sharma, Advs**

**ORDER**

Ld. Counsel appearing for the Petitioner submits that IA/448/2023 has been filed seeking withdrawal of the petition. List the matter on **23.01.2023**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Bachu Venkat Balaram Das)  
Member (J)**